

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No.119
(CAA)-101(PB)/2021

IN THE MATTER OF:

Bagh Kothi Investment and Finance Pvt Ltd ... Petitioner/Applicant
with Star Infovision Pvt Ltd.

Order Under Section 230 of the Companies Act, 2013

Order delivered on 11.08.2022

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT


SH. AVINASH K. SRIVASTAVA
HON'BLE MEMBER (T)

PRESENT:

For the IT Department : Mr. Sunil Aggarwal, Sr. Standing Counsel., Mr.
Tushar Gupta, Jr. Standing Counsel, & Mr. Parinay
Gupta, Adv.
For the RD : Ms. Swechcha Mishra, Proxy Counsel
For the OL : Ms. Hemlata Rawat, Adv.

ORDER

CP(CAA)-101(PB)/2021 stands **dismissed for non-prosecution.**



(RAMALINGAM SUDHAKAR)
PRESIDENT



(AVINASH K. SRIVASTAVA)
MEMBER (TECHNICAL)